

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

ORIGINAL APPLICATION NO.060/00579/2019
Chandigarh, this the 09th day of October, 2019

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

...

Kavita widow of Late Sh. Vishnu Parsad D/o Mange Ram, aged 28 years, resident of Mahender Partap Nagar, Janakpuri, Mohalla Road, Mathura, U.P. now resident of H. No. 926, Phase-II, Ramdarbar, Chandigarh - 160002 (Group D)

....Applicant

(Present: Mr. Balwinder Singh, Advocate)

Versus

1. Union of India through the General Manager, Northern Railway, Baroda House New Delhi - 110001.
2. General Manager, Agra Zone, Northern Central Railway, Jhansi, Uttar Pradesh - 284001.
3. Divisional Personnel Officer, Northern Central Railway, Agra (U.P.) - 282001.

.....

Respondents

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. Learned counsel prays that he may be permitted to withdraw the O.A., with liberty to the applicant to file a fresh O.A., on the same cause of action, with better particulars.
2. The O.A. is disposed of as withdrawn, with aforementioned liberty.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 09.10.2019

'mw'